

NOTICE

It is hereby notified for information of the advocates, litigants and parties appearing in person that on **04-06-2018** :

I

The Division Bench presided over by the **Hon'ble Shri Justice N. M. Jamdar** will not be available for judicial work.

II

The urgent mentioning and placing the matters pertaining to the Division Bench is allowed before the re-constituted Bench comprising of the **Hon'ble Shri Justice C. V. Bhadang** and the **Hon'ble Shri Justice Prithviraj K. Chavan**.

By Order

Sd/-

Kiran A.Bagi
(Registrar Judicial)

Panaji, Goa
Date : 01.06.2018